

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-11043 -JK (LD) of 2024

DATED:- 20- 06 - 2024

Sanction is hereby accorded to the appointment of Officer's of Health and Medical Education Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

No:- LAW-OIC/6/2024

Dated: 20.06.2024

Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Administrative Secretary, Health and Medical Education Department
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Am

Reyaz Ali Bhat
20.06.24

Annexure to the Government Order No.11043 -JK(LD) of 2024 dated 20.06.2024

S.No	Title of the case	OIC
1	O.A./32/2023 titled Savita Sharma & Ors. Versus Union Territory of J&K & others	Dr. Sanjay Sharma, Dy. Director (Dentistry), Health Services, Jammu
2	O.A. No. 251/2022 titled Dr. Raja Langer Vs UT of Jammu & Kashmir and another.	Dr. Sanjay Sharma, Dy. Director (Dentistry), Health Services, Jammu
3	TA No. 261/2022 titled Chet Ram Chudhary & Ors vs State of J&K & Ors.	Dr. Sanjay Sharma, Dy. Director (Dentistry), Health Services, Jammu
4	OWP No. 1712/2015 titled Zahida Parveen V/S UT of J&K & ors.	Dr. Mehmood Hussain Bajar, Medical Superintendent, AH of GMC Rajouri,
5	OA No. 1513/2023 titled Jung Bahadur VS UT of J&K & Ors	Ms. Rehana Akhtar Bijili (Personal Officer) Govt. Medical College, Jammu
6	OA No. 218/2024 titled Akhtar VS UT of J&K & Ors	Dr. Narinder Singh Bhutyal (Medical Superintendent) Govt. Medical College, Jammu
7	OA No. 309/2024 titled Dr. Ashufta Rasool VS UT of J&K & Ors OA No. 301/2024 titled Dr. Vinod Kumar Vs UT of J&K & Ors OA No. 307/2024 titled Dr. Manmeet Kour Vs UT of J&K & Ors OA No. 303/2024 titled Dr. Nitika Gupta Vs UT of J&K & ORs	Mr. Jivtresh Singh (Chief Medical Officer) Govt. Medical College, Jammu.
8	OA No. 1528/2023 titled Dr. Neerupham Bala VS UT of J&K	Smt. Monica Thappa (Administrative Officer) Govt. Medical College, Jammu.

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